

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. BHARTI V. KALE
COURT 15 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100506/2014	The State-MIDC Police Station Vs Pramod Pandurang Nayak	Adv. Ganesh Shelar (SA)
<u>HEARING</u>				
2	POCSO SPL CASE	100159/2019	The State of Maharashtra - Churchgate Railway Police Station Vs Bacchuram Lalluram Prajapati	PP Adv. Randive
3	ABA	101362/2019	Nadir Safarali Karimi Vs State Shivaji Park Police Station	Shreya Srivastava
4	ABA	102059/2019	Purushottam Shankar Madalkar and 2 Others Vs State Vikhroli Police Station	Aniket A Yadav
<u>STATEMENT US 313 CR.P.C.</u>				
5	POCSO SPL CASE	100215/2016	THE STATE OF RAK MARG POLICE STATION. Vs OMKAR HARISHCHANDRA GHADSHI	
<u>EVIDENCE PART HEARD</u>				
6	POCSO SPL CASE	100329/2018	The State of Wadala T.T. Police Station Vs Mohammad Khatir Shaikh @ Murgiwala Chacha	z Adv. Shailesh Dhepe
7	POCSO SPL CASE	1000376/2018	The State of Malbar Hill Police Station Vs Ashotosh Anil Vahwle	PP Adv. Kharat
<u>EVIDENCE</u>				
8	POCSO SPL CASE	100607/2015	DHARAVI POLICE STATION Vs JAVED MD SHAMSHAD MD KHAN @ SAMOSA	Adv. Apeksha Vora
<u>APPEARANCE</u>				
9	POCSO SPL CASE	100165/2017	PARKSITE POLICE STATION Vs IRFAN UMAR KHAN AND ORS.03	Adv. Gharat A/2 to 4

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10	POCSO SPL CASE	100370/2017	NIRMAL NAGAR POLICE STATION. Vs WASIM YASIN SHAIKH	Adv. Shaikh
11	POCSO SPL CASE	100410/2017	The State Navghar Police Station Vs Anil Bhimrao Kamble	Adv. Kumthekar Adv. Kumthekar
12	POCSO SPL CASE	1000352/2018	The State of Bhandup Police Station Vs Irfan Sharikul Jinelal	z Adv. Awadh Bhyor
13	POCSO SPL CASE	100100/2019	The State of Kherwadi Police Station Vs Prashant Vishnu Sawant	PP Adv. Ajay Lad
14	POCSO SPL CASE	100306/2019	The State of Ghatkopar Police Station Vs Kiran Prakash Mene	PP
15	REMAND APPL POCSO	101109/2019	The State- Byculla Police Station Vs Prakash Vijay Jadhav	
16	REMAND APPL POCSO	101140/2019	The State- Ghatkopar Police Station Vs Jairam Yadav	
17	REMAND APPL POCSO	100178/2020	The State- Trombay Police Station Vs Parvej Rashid Ahmad	
18	REMAND APPL POCSO	100192/2020	The State- Shahu Nagar Police Station Vs Michael Philip Dsouza	
19	SPL.CASE	100536/2020	The State of Maharashtra Through Tilak Nagar Police Station Vs Sagar Narayan Ghorai	PP

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20	SPL.CASE	100555/2020	The State Of Maharashtra Through Tilaknagar Police Station Vs Mohamad Jamil Mohamad Ismail Shekh	PP
21	SPL.CASE	100565/2020	The State of Maharashtra Through Nehru Nagar Police Station Vs Suresh Babu Kuchikurvi	PP
